GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 1608

DOMESTIC AVIATION SECTOR

TO BE ANSWERED ON THE 18th December 2023

1608. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that several private airline companies ceased their operations during the last five years;
- (b) if so, the details thereof;
- (c) the total debt of the companies which have ceased their operations;
- (d) whether the situation has paved way for emergence of airline duopoly in domestic aviation market;
- (e) if so, response of Government thereto in protecting the interests of passengers; and
- (f) whether Government will revisit its stand of non-interference in airfares, considering the necessity to safeguard the interests of passengers and the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

- (a) & (b): The list of private airline companies which ceased operations during the last 5 years is at Annexure-I.
- (c): The information about the total debt is not furnished by the Airlines to Directorate General of Civil Aviation (DGCA). The information relating to the finances as furnished by the airlines, which have ceased their operations in the last 5 years, to DGCA is attached as Annexure II.
- (d) to (f): The domestic market share of scheduled Airlines during the year (till October 2023) is at Annexure-III. Airfares are neither established nor regulated by the Government. Under the provisions of Sub Rule (1) of Rule 135 of the Aircraft Rules, 1937, every air transport undertaking engaged in

scheduled air services is required to establish tariff having regard to all relevant factors including cost of operation.

List of Domestic Airlines existed from aviation market in last 5 years

S. No.	Names of Closed Airlines	Date of Closure
1	*Jet Airways (India) Ltd. (Jet Airways)	17.04.2019
2	Jet Lite (India) Ltd. (Jet Lite)	17.04.2019
3	**Zexus Air Services Pvt. Ltd. (ZOOOM)	30.06.2020
4	Deccan Charters Pvt. Ltd. (Air Deccan)	24.07.2020
5	Air Odisha Aviation Pvt. Ltd. (Air Odisha)	30.07.2020
6	Heritage Aviation Pvt. Ltd. (Air Heritage)	10.01.2022
7	Turbo Mengha Airways Pvt. Ltd. (Tru Jet)	11.05.2022
8	***Go Airlines (India) Limited (Go First)	02.05.2023

^{*} After closure, M/s Jet Airways (India) Ltd. had undergone insolvency proceedings at NCLT, Mumbai. The AOC has been re-issued on 20.05.2022 with the validity up to 03.11.2023. However the airline was not operated during this period.

^{**} AOC has been reissued to M/s Zexus Air Services Pvt. Ltd. (ZOOOM) on 14.09.2023 post recertification of AOC, however operator is yet start the commercial operations.

^{***} Go Airlines (India) Ltd. GO FIRST is currently undergoing Corporate Insolvency Resolution Process as per Section 10 of Insolvency & Bankruptcy Code.

Airline name	Information as per latest submitted ICAO FORM			FORM EF
	Financial year	Long-Term Debt (INR)	Long-term obligations under capital leases	Other non- current obligations
jet Airways	FY 2017-18	82,154,581,760		Y W 44 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4
Jetlite	FY 2017-18	16,942,370,880		
Zoom Air	FY 2017-18	59,298,618		
Deccan Charters	FY 2017-18	82,320,400		
Air odisha	FY 2017-18	56,059,453		400,000
Air Heritage	FY 2020-21	28,252,926		
Trujet	FY 2020-21		2,148,722,560	310,326,972
GO Air	FY 2021-22	16,249,203,844	85,437,427,725	15,531,415,666

Annexure-III

Scheduled Indian Airline	Total Domestic Pax. during year 2023 (till October)	Market Share
AIR ASIA	9205513	7.3%
AIR INDIA	11745710	9.4%
AIR INDIA EXPRESS	129838	0.1%
AKASA AIR	5090386	4.1%
ALLIANCE AIR	1386767	1.1%
FLYBIG	206552	0.2%
GO AIR	3787926	3.0%
INDIA ONE AIR	14430	0.0%
INDIGO	75535174	60.2%
SPICEJET	6833519	5.4%
STAR AIR	240079	0.7%
VI STARA	11331890	9.0%
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